GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2184 TO BE ANSWERED ON 03.08.2015

RAILWAYS CATERING CONTRACTS FOR SC/ST

2184. DR. UDIT RAJ:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of major and minor catering contracts at railway stations awarded to SCs and STs as per the reservation policy of the Railways, zone-wise and division-wise;
- (b) the details of the criteria/norms being followed by the Railways for allotment of catering contracts under the reservation policy; and
- (c) whether the Railways are considering to allow SCs/STs to form cooperatives to participate in tendering process so as to enable them to meet the eligibility criteria for allotment of such contracts and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): In the new Catering Policy, 2010 in continuation of previous Catering Policies, the provision of 25% reservation in allotment of minor static unit at A, B & C categories and 49.5% reservation in allotment of minor static unit at D, E, & F categories of stations has been made with a view to protect interest of socially backward and economically weaker sections of the people. Out of the total 25% reservation at A, B and C

category stations, a quota of 6% for Scheduled Castes (SCs) and 4% for Scheduled Tribes (STs) has been reserved for allotment of minor catering units. Similarly, out of the total reservation of 49.5% at D, E & F category of stations, a quota of 12% and 8% for SCs and STs respectively has been reserved. The details of minor catering contracts at railway stations awarded to SCs and STs as per the reservation policy of the Railways are annexed.

Major units are awarded through open, competitive, two packet tender system having stringent eligibility criteria so as to provide professional good quality catering services to the travelling public. Applicants from reserved category can also participate in the bidding system of major units subject to fulfilment of the eligibility criteria, since, there is no provision of reservation in award of major units.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2184. BY DR. UDIT RAJ TO BE ANSWERED IN LOK SABHA ON 03.08.2015 REGARDING RAILWAYS CATERING CONTRACTS FOR SC/ST

(a) to (c): The details of minor catering unit as on 30.6.2015 awarded to SCs and STs as per Catering Policy are as under:-

Zonal Railway	Division	Number of minor catering units awarded		
		SC	ST	
Central	Mumbai CST	5	1	
	Bhusaval	1	0	
	Nagpur	5	0	
	Solapur	6	0	
	Pune	4	2	
East Central	Danapur	0	0	
	Dhanbad	2	1	
	Sonpur	0	0	
	Samastipur	0	0	
	Mughal Sarai	0	0	
East Coast	Khurda Road	3	0	
	Waltair	3	2	
	Sambalpur	4	1	
Eastern	Sealdah	63	43	
	Malda Town	3	5	
	Howrah	28	21	
	Asansol	8	5	
No salle	Agra	4	1	
North Central	Allahabad	3	1	
	Jhansi	2	6	
North Eastern	Lucknow	11	0	
	Izzatnagar	0	0	
	Varanasi	0	0	
	Katihar	0	0	
Northeast — Frontier —	Alipur Duar	0	0	
	Rangiya	0	2	
	Lumding	3	0	
	Tinsukia	0	0	

Northern	Ambala	0	0
	Delhi	0	0
	Firozpur	20	1
	Lucknow	7	0
	Moradabad	11	0
	Jaipur	14	1
North	Ajmer	10	14
Western	Jodhpur	7	1
	Bikaner	6	0
	Secunderabad	4	7
	Vijayawada	2	2
South	Guntakal	4	2
Central	Hyderabad	3	0
 	Guntur	2	3
	Nanded	5	3
South East	Bilaspur	8	0
	Raipur	0	1
Central	Nagpur	10	6
	Kharagpur	0	1
South	Ranchi	2	0
Eastern	Chakaradharpur	1	0
_0.000111	Adra	4	2
	Chennai	9	6
	Tiruchchirappalli	5	1
	Madurai	5	6
Southern	Thiruvananthapuram	11	4
	Palakkad	11	5
	Salem	0	0
	Mysore	7	4
South	Bengaluru	6	5
Western	Hubli	7	5
	Jabalpur	4	2
West Central	Bhopal	6	3
	Kota	26	17
Western	Mumbai Central	19	0
	Ahmedabad	3	1
	Vadodara	2	1
	Ratlam	10	5
	Bhavnagar	1	1
	Rajkot	3	0
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